

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

CA No. 853/19, CA No. 125/22

CP No. 186/CHD/Chd/2018

IN THE MATTER OF:-

Kamikar Singh Pannu & Anr.

...Petitioner

Versus

Rangi Builders Pvt. Ltd. & Ors.

...Respondent

Under Section: 241 to 244 CA 2013 and Rule 11 of NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

Tanvi
19.04.2024

Sd/-
Court Officer